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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 192/7/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018**

Name of the Company: Daimler Financial Services Pvt Ltd.  
V/s.  
JSM Devcons India Pvt. Ltd.

Section of the Companies Act: Section 7 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Nikunj Mevada	Petitioner		
2.	Instructed by Rajun J. Patel			

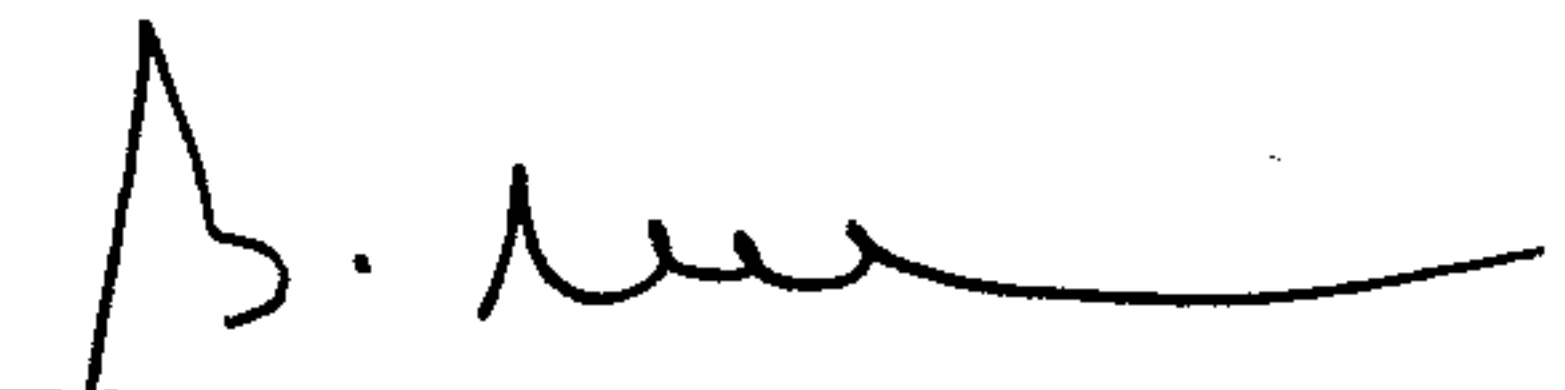
**ORDER**

Learned Advocate Mr. Nikunj Mevada i/b Learned Advocate Mr. Rajan patel present for Financial Creditor/ Petitioner. None present for Respondent.

Petitioner counsel represented that notice of date of hearing not yet served on the Respondent.

List the matter on 22.02.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 25th day of January, 2018.